

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF GUPTA POLYMERS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	GUPTA POLYMERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	02/07/1973
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA
4.	CIN/ LLP NO.	U74899DL1973PTC006691
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	A-106, WAZIRPUR INDUSTRIAL AREA, DELHI - 110052
6.	LIQUIDATION COMMENCEMENT DATE OF COPORATE PERSON	SEPTEMBER 16, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NO. AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MS. JYOTI NARANG H-3/63, FIRST FLOOR, VIKASPURI, NEW DELHI - 110018 E-mail: jyoti.acs@gmail.com Phone: +91 9899763039, +91 11 45113039 <u>Reg. No:</u> IBBI/IPA-002/IP-N00798/2019 - 2020/12562
8.	LAST DATE FOR SUBMISSION OF CLAIMS	OCTOBER 15, 2023

Notice is hereby given that the Gupta Polymers Private Limited has commenced voluntary liquidation on September 16, 2023 (Liquidation commencement date).

The Stakeholders of Gupta Polymers Private Limited are hereby called upon to submit a proof of their claims, on or before October 15, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'Jyoti Narang', with a horizontal line drawn underneath the name.

(Jyoti Narang)
Liquidator

Date: 19.09.2023

Place: New Delhi